

GOVERNMENT OF INDIA  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 1599  
TO BE ANSWERED ON 26.07.2016

Survey on Differently-abled Persons

1599. SHRI VISHNU DAYAL RAM:  
DR. SANJAY JAISWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any survey on differently-abled persons including their demographic profile, social economic condition, accessibility to disability certificates and various schemes being run by the Government including assistance for purchase of aids and appliances has been conducted in the country;
- (b) if so, the details and outcome thereof, State-wise including Bihar;
- (c) if not, the steps proposed to be taken in this regard;
- (d) the percentage of differently-abled persons covered under various schemes of the Government in comparison to the percentage of their population; and
- (e) whether any target has been fixed for bringing them into the mainstream of the society and if so, the details thereof along with the funds sanctioned and utilised for the purpose during the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (c) As per Census 2011 there are 2.68 crore persons with disabilities. State-wise population of persons with disabilities is at Annexure-I.

As regards the disability certificates, Office of Chief Commissioner for Persons with Disabilities monitors the status of issuance of disability certificates across the country. 1,34,93,374 persons with disabilities have been issued disability certificates vis-a-vis Census 2011 data as on 04.05.2016. State-wise position including Bihar is at Annexure-II.

...2/-

Under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP), grant in aid is released to various Implementing Agencies for distribution of aids and appliances to eligible Persons with Disabilities. The camps for distribution of aids and appliances under the Scheme are organized after conducting survey/assessment of beneficiaries in the Districts in co-ordination with District Administration who are required to make arrangements for issue of Disability Certificates and income certificates to each of the eligible beneficiaries. Details of the funds released/utilized State-wise including Bihar during last three years under the scheme is at Annexure-III.

The Ministry has developed an application software for creating National database for persons with disabilities and also to issue Unique Identity Card to person with disability. The application software has already been hosted in National Informatics Centre cloud. The project envisages capturing of data relating to socio-economic status of persons with disabilities also.

(d) & (e) Under the ADIP Scheme, about 2.5 Lakh beneficiaries are benefitted every year. The Ministry provides grant-in-aid under Scheme for Implementation of Persons with Disabilities ( Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA) for creating barrier free environment. Details of State-wise funds released/utilized under SIPDA during the last three years and current year is at Annexure-IV.

\*\*\*\*

Annexure-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1599 for answer on 26.07.16 regarding Survey on Differently-abled Persons

State/UT wise population of persons with disabilities as per Census 2011		
S.No.	State	Total population of persons with disabilities as per Census 2011
a	b	c
1	Andhra Pradesh	1219785
2	Arunachal Pradesh	26734
3	Assam	480065
4	Bihar	2331009
5	Chhattisgarh	624937
6	Delhi	234882
7	Goa	33012
8	Gujarat	1092302
9	Haryana	546374
10	Himachal Pradesh	155316
11	J&K	361153
12	Jharkhand	769980
13	Karnataka	1324205
14	Kerala	761843
15	Madhya Pradesh	1551931
16	Maharashtra	2963392
17	Manipur	58547
18	Mizoram	15160
19	Meghalaya	44317
20	Nagaland	29631
21	Odisha	1244402
22	Punjab	654063
23	Rajasthan	1563694
24	Sikkim	18187
25	Tamil Nadu	1179963
26	Telangana	1046822
27	Tripura	64346
28	Uttar Pradesh	4157514
29	Uttarakhand	185272
30	West Bengal	2017406
31	A&N Islands	6660
32	Chandigarh	14796
33	Daman & Diu	2196
34	D& N Haveli	3294
35	Lakshadweep	1615
36	Puducherry	30189
	<b>Total</b>	<b>26814994</b>

**Annexure II**

**Annexure-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1599 for answer on 26.07.16 regarding Survey on Differently-abled Persons**

<b>Latest statewide status of issuance of Disability Certificates as on 04.05.2016</b>				
<b>S.No.</b>	<b>State</b>	<b>Total disabled population as per Census 2011</b>	<b>No. of persons issued Disability Certificate</b>	
			<b>Total</b>	<b>percentage</b>
<b>a</b>	<b>b</b>	<b>c</b>	<b>d</b>	<b>e</b>
1	Andhra Pradesh	1219785	680248	55.77
2	Arunachal Pradesh	26734	2292	8.57
3	Assam	480065	197402	41.12
4	Bihar	2331009	1062000	45.56
5	Chhattisgarh	624937	317072	50.74
6	Delhi	234882	120393	51.26
7	Goa	33012	18444	55.87
8	Gujarat	1092302	359259	32.89
9	Haryana	546374	333368	61.01
10	Himachal Pradesh	155316	72695	46.80
11	J&K	361153	179385	49.67
12	Jharkhand	769980	420895	54.66
13	Karnataka	1324205	845805	63.87
14	Kerala	761843	422087	55.40
15	Madhya Pradesh	1551931	646898	41.68
16	Maharashtra	2963392	1250622	42.20
17	Manipur	58547	21663	37.00
18	Mizoram	15160	9548	62.98
19	Meghalaya	44317	30040	67.78
20	Nagaland	29631	999	3.37
21	Odisha	1244402	700541	56.30
22	Punjab	654063	346485	52.97
23	Rajasthan	1563694	440285	28.16
24	Sikkim	18187	10533	57.91
25	Tamil Nadu	1179963	1179963	100.00
26	Telangana	1046822	582146	55.61
27	Tripura	64346	71419	110.99
28	Uttar Pradesh	4157514	1943868	46.76
29	Uttarakhand	185272	91739	49.52
30	West Bengal	2017406	1081316	53.60
31	A&N Islands	6660	7019	105.39
32	Chandigarh	14796	21840	147.61
33	Daman & Diu	2196	328	14.94
34	D&N Haveli	3294	2523	76.59
35	Lakshadweep	1615	1302	80.62
36	Puducherry	30189	20952	69.40
	<b>Total</b>	<b>26814994</b>	<b>13493374</b>	<b>50.32</b>

Annexure-III referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1599 for answer on 26.07.16 regarding Survey on Differently-abled Persons

State-wise grant-in-aid released/utilized by various implementing Agencies under Assistance to Disabled Persons for Purchase/Fittings of aids and Appliances (ADIP Scheme) during the last three years				
		2013-14	2014-15	2015-16
S.No.	Name of the State / UTs	Funds released/ utilised ( Rs.in Lakhs)	Funds released/ utilised ( Rs.in Lakhs)	Funds released/ utilised (Rs.in Lakhs)
1	Andhra Pradesh	634.78	1147.19	421.49
2	Bihar	230.38	250.46	70.80
3	Chhattisgarh	67.69	340.84	298.96
4	Goa	4.16	12.67	8.53
5	Gujarat	276.47	192.32	121.98
6	Haryana	338.12	541.66	424.82
7	Himachal Pradesh	89.06	129.06	59.61
8	Jammu and Kashmir	157.58	76.28	85.00
9	Jharkhand	129.04	368.03	12.79
10	Karnataka	140.98	218.18	443.46
11	Kerala	32.49	207.68	203.28
12	Madhya Pradesh	585.61	656.41	848.38
13	Maharashtra	1307.5	972.97	1651.3
14	Odisha	656.62	311.17	758.83
15	Punjab	355.5	228.92	1271.83
16	Rajasthan	909.18	674.82	551.19
17	Tamil Nadu	523.65	408.68	853.29
18	Uttar Pradesh	3620.31	2605.12	3012.77
19	Uttrakhand	237.51	455.74	327.73
20	West Bengal	684.87	476.58	1150.98
21	Andaman & Nicobar	0.6	27.16	0
22	Chandigarh	4.04	2.75	0
23	Dadra & Nagar Haveli	2.25	12.36	1.51
24	Daman & Diu	1.95	3.81	3.9
25	Delhi	223.11	169.31	88.48
26	Lakshadweep	0	0	0
27	Puducherry	8.75	0	0
28	Arunachal Pradesh	26.4	5.22	7.92
29	Assam	757.99	920.25	685.21
30	Manipur	69.09	111.33	42.31
31	Meghalaya	18.85	36.67	16.26
32	Mizoram	21.79	27.92	2.84
33	Nagaland	0	41.41	2.44
34	Sikkim	0	14.66	23.11
35	Tripura	45.62	7.77	98.3
36	Telangana	23.54	72.61	111.89
<b>Total</b>		<b>12186.48</b>	<b>11728.01</b>	<b>13661.19</b>

Annexure-IV referred to in reply to part (d) to (e) of Lok Sabha Unstarred Question No. 1599 for answer on 26.07.16 regarding Survey on Differently-abled Persons

State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year

S. No.	State/UT	2013-14 (Rs. in lakh)	2014-15 (Rs. in lakh)	2015-16 (Rs. in lakh)	2016-17 (Rs. in lakh) (as on 12.07.2016)
1	Andhra Pradesh	13.89	--	73.94	--
2	Arunachal Pradesh	347.79	--	--	--
3	Assam	--	10.00	--	--
4	Bihar	--	--	--	--
5	Chhattisgarh	--	--	15.00	--
6	Goa	--	--	--	--
7	Gujarat	--	--	15.00	--
8	Haryana	--	--	--	--
9	Himachal Pradesh	--	--	3.15	--
10	Jammu and Kashmir	--	6.40	--	15.00
11	Jharkhand	--	5.48	--	--
12	Karnataka	1062.93	--	--	--
13	Kerala	--	--	14.46	--
14	Madhya Pradesh	--	760.63	18.00	19.37
15	Maharashtra	425.49	--	14.99	--
16	Manipur	153.48	15.00	--	--
17	Meghalaya	68.74	--	5.80	--
18	Mizoram	86.37	4.92	--	--
19	Nagaland	91.50	--	249.56	--
20	Orissa	--	99.00	--	--
21	Punjab	--	--	16.00	--
22	Rajasthan	23.39	150.48	--	--
23	Sikkim	142.44	11.44	--	--
24	Tamil Nadu	15.00	--	--	--
25	Telangana	--	--	--	--
26	Tripura	8.05	--	--	--
27	Uttaranchal	--	32.71	--	--
28	Uttar Pradesh	--	--	79.16	--
29	West Bengal	--	--	33.00	--
30	Andaman and Nicobar Islands	6.35	--	--	--
31	Chandigarh	--	--	--	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	31.96	--	--	--
35	Lakshadweep	--	--	--	--
36	Pondicherry	--	14.97	54.17	--
	TOTAL	2477.38 lakh	1111.05 lakh	592.23 lakh	34.37 lakh